if the names of the particular individuals, firms or companies, about whom the information is required, are specified.

Proposals regarding setting up of Spinning Mills

*S20. SHRI R. D. JAGTAP AVERGOANKAR: SHRI DEORAO PATIL: PROF. N. M. KAMBLE:

Will the Minister of COMMERCE: be pleased to state:

(a) what is the number of proposals regarding spinning mills (cotton) submitted by Maharashtra Government; and

(b) the names of the districts to which these proposals relate and the details thereof?

THE MINISTER OF COMMERCE (PROF. D. P. CHATTOPADHYAYA): (a) and (b) No proposal has been received from Government of Maharashtra for the setting up of new spinning units in the State. However some applications have been received for setting up of new units in the Co-operative aid Private Sector which are under examination.

Licences to new textile units in Maharashtra

*641. SHRI DEORAO PATIL: Will the Minister of COMMERCE be pleased to state:

(a) whether Government have received frown Maharashtra Government applications for setting up textile units in the public, private and co-operative sectors in that State;

(b) if so, what are the details thereof; and what decision Government have taken thereon;

(c) the licences/letters of intent given by Government in each sector; and

(d) whether Government have

•(•Transferred from the 20th March, 1975. 4

rejected some of the applications; if so, what are the reasons therefor?

THE MINISTER. OF COMMERCE (PROF. D. P. CHATTOPADHYAYA): (a) to (d) The information is being collected and will be laid on the Table of the House.

^Development of Andaman as a free port

*670. SHRIMATI SAVITA BEHEN: Will the Minister of COMMERCE be pleased to state:

(a) whether there is a proposal under Government's consideration for developing Andaman into a free port on the pattern of Singapore; and

(b) if so, the details of the proposal and the decision taken thereon?

THE MINISTER OF COMMERCE (PROF. D. P. CHATTOPADHYAYA): (a) Yes, Sir.

(b) A Techno-Economic Feasibility Study by the Trade Development Authority on the proposed project has been received very recently which is under examination of Government.

Compensation for hijacked plane

1515. DR. RAMKRIPAL SINHA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is a fact that compensation for the loss of Fokker aircraft, which was hijacked to Lahore and destroyed in 1971, came up for discussion during talkg held at Rawalpindi; and

(b) if so, what are the details o* the agreement reached with regard to payment of compensation?

RS—3.